

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. 1520

ANSWERED ON 15.12.2022

DESTRUCTION CAUSED BY BACK WATER OF MEDIGATTA DAM

1520 SHRI ASHOK MAHADEORAO NETE

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) whether dozens of villages of Sironcha Tehsil under Gadchiroli Parliamentary Constituency are adversely affected, thousands hectares of agriculture and a large number of houses are also being destroyed due to back water from Medigatta Dam on Godavari river on the border of Maharashtra and Telangana States;
- (b) if so, the details thereof;
- (c) whether the Government has taken or likely to take steps to permanently get rid of the problem and provide adequate compensation to the affected people for the damage caused to the villages by the back water of Medigatta Dam; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) Government of Maharashtra has informed that 12 villages are affected due to submergence of Medigatta barrage. However, no residential house has been affected or destroyed due to back water of Medigatta barrage.

It was further informed by the State that when water was stored up to full storage level i.e. 100 m. on 15.02.2020 for assessment of barrage, it was observed that water entered into the farm land of 3 villages of Sironcha taluka. It was observed that crops on 11.92 hectare area of 22 farmers of Arda, Mridakrishnapur and Sironcha villages were damaged.

(c) & (d) As also informed by the Government of Maharashtra, Medigadda Barrage (Lakshmi Barrage) has been completed and post monsoon storage was started since 2019-20. To minimize the submergence area of cultivable lands on either of the flanks, guide bunds are constructed. The guide bund of length 11.70 km up to village Mugapur is constructed and also diversion channel of length 11.60 km is constructed in Maharashtra side.

Pursuant to a joint inspection of the officials of the Revenue, Agriculture and Water Resources Departments on the damage caused due to Medigadda Barrage, Collector Gadchiroli sent demand for the compensation amount of Rs. 17.17 lakhs to the Collector, Jaishankar Bhupalpally (Telangana State) in July 2021. This compensation amount has been received and has been paid by the revenue department.

Compensation for private land coming under submergence through land acquisition process under Land Acquisition Act, 2013 by Collector, Gadchiroli, Government of Maharashtra is being done on priority. So far, out of total 369.13 hectare required, private land compensation for 234.92 hectare land has been paid.
